GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO.1111 TO BE ANSWERED ON 5^{TH} DECEMBER, 2025

ADULTERATION OF MILK AND MILK PRODUCTS

1111. SHRI GURMEET SINGH MEET HAYER:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware that adulteration of milk and milk products has been a growing concern, posing significant health risks to consumers in the country and if so, the details thereof;
- (b) whether the Government is taking any measures to combat this issue and if so, the details thereof; and
- (c) the steps taken/proposed to be taken to strengthen monitoring, enforcement and awareness initiatives to ensure the safety and quality of milk and milk products across the country?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a) to (c): The Food Safety and Standards Authority of India (FSSAI) is mandated to lay down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import to ensure availability of safe and wholesome food for human consumption.

For ensuring compliance with the prescribed standards, limits, and other statutory requirements under the FSS Act and Food Safety and Standards Regulations (FSSR), FSSAI through State/UT authorities, regional offices, and food safety departments undertakes regular localized or targeted enforcement and surveillance activities. Whenever deviations from standards or violations of FSSR are detected, appropriate regulatory and punitive actions have been taken against the defaulting Food Business Operators (FBOs) as per the provisions of the FSS Act, 2006 and the rules made thereunder.

FSSAI has started Risk Based Inspections System (RBIS) wherein inspections planned on the risk associated with the Food Businesses. This enables the authorities to carry out inspections of high risk food categories such as milk and milk products, prepared food in more intensive manner.

FSSAI has implemented following initiatives to raise awareness about food safety among consumers, the food industry, and citizens:-

- i. Website and Social Media: FSSAI's website and Social Media pages provide accessible information on Standards/Regulations/Advisories related to Food Safety and on detecting food adulterants at home, offering practical tips for consumers. Social media campaign "#NoToAdulteration" is carried out to educate people about adulteration and promote food safety consciousness and healthy eating habits across citizen.
- ii. Adulteration Videos: FSSAI has produced a series of videos that visually demonstrate methods for identifying adulteration in commonly used foods. These are available on the FSSAI YouTube channel and promoted on various other media platforms like Instagram, Twitter, Facebook time to time and are showcased at various public events and campaigns.
- iii. Resources like the DART Book offer simple tests for detecting food adulterants at home.
- iv. **Food Safety Magic Box**: This educational toolkit is designed for school students, teachers and parents, containing easy-to-use tests for detecting food adulteration through an interactive and engaging way for students to learn about food safety.
- v. Food Safety on Wheels (FSWs) or mobile food testing laboratories are deployed to reach remote areas and for conducting food testing and raising awareness.
- vi. **Food Safety Guidebook for Teachers/Students**: The lesson plan booklet provides with the detailed information of how to conduct the different test on food adulteration. These tests are mapped across the curriculum of the particular grade.
